CENT.U.

## RATIVE TRIBUNAL

Ordilan

# MBAT BENCH

ORIGINAL APPLICATION NOS .: 900/94 AND 911/94.

Dated this Luesday, the 6th day of July, 1999.

CORAM: HON. SHRI JUSTICE S. VENKATARAMAN, VICE-CHAIRMAN.
HON. SHRI S. K. GHOSAL, MEMBER (A).

- 1. The Union Of India owning and representing Western Railway through General Manager, Western Railway, Churchgate, Bombay.
- The Divnl. Railway Manager, Western Railway, Bombay Central.

(By Advocate Shri M.S. Ramamurthy).

Applicants in both the O.As.

#### VERSUS

# In O.A. No. 900/94.

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- 1. Kumar Shankarrao Kale,
  Mohan Choudhary Chawl,
  Room No.10, Behind Saraswat
  Co.Op. Bank, Virar (E),
  Dist. Thane.
- Shri P. D. Apshanker, Presiding Officer, Central Govt. Labour Court No. 2, Bombay.

Respondents.

### In O.A. No. 911/94

- 1. P. J. Panchal,
  Retired Asstt. Station
  Master, Kandivali Station
  Master, Vile parle.
- Shri P. D. Apshankar, Presiding Officer, Central Govt. Labour Court No. 2, Bombay.

Respondents.

#### ORDER (ORAL)

PER .: SHRI JUSTICE S. VENKATARAMAN, VICE-CHAIRMAN.

In both these cases, the award of the Labour Court has been challenged by the applicants. This Tribunal

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has no jurisdiction to entertain an application challenging the award of the Labour Court. As such, both these applications are rejected as not maintainable.

No costs.

MEMBER (A).

VICE-CHAIRMAN.

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